

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-341

CP - 161/241/242/ND/2019

IN THE MATTER OF:

Govind Mutha

Vs

M/s. Sumanglam Traexim Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 241-242

Order delivered on 15.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the respondent has put in appearance and seeks time to file reply. The same may be filed. Put up on 27.11.2019. Status quo be maintained till the next date of hearing.

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG